COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 283 OF 2015

Dated: 16th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Nabha Power Ltd. Vs. Punjab State Power Corporation Lto	i. & Anr.	 Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Aniket Prasoon Mr. Abhishek Kumar Ms. Himangini Mehta	
Counsel for the Respondent(s) :	Mr. Anand K. Ganesan Ms. Neha Garg for R-1	
	Mr. Sakesh Kumar for R-2	

<u>ORDER</u>

The learned counsel, Mr. Anand K. Ganesan, appearing for the first Respondent has filed his written submission in the matter today. The learned counsel, Mr. Aniket Prasoon, appearing for the Appellant has also filed his final written submission today. The same are taken on record.

List this matter for hearing on <u>23.04.2018 (On Top</u>), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

js/vt